Ordinance 10 (X)

DEGREE OF DOCTOR OF LITERATURE/ DOCTOR OF SCIENCE

1. No Candidate shall be eligible to submit his/her work, as specified here under for the Degree of Doctor of Literature (D.Litt.)/Doctor of Science (D.Sc.) unless:

   (1) not less than three years have elapsed since the candidate obtained the Degree of Doctor of Philosophy (Ph.D.) either:

      (a) from the Jamia Millia Islamia; or

      (b) from any other Statutory University, provided that he/she is a teacher of the Jamia Millia Islamia and has served in that capacity for at least three consecutive year after obtaining such a Degree; and

   (2) has engaged himself/herself in active research work,

2. The Degree of Doctor of Literature/Doctor of Science will be awarded on the merit of the published work of the candidate, which he/she has produced independently. He may also present in support of his/her candidature (i) unpublished work and (ii) the work published or unpublished, which he/she has done jointly with others, The candidate's work must contain such results as mark an advance in knowledge in his/her particular field,

3. The candidate shall not submit for consideration any work for which a Degree has already been conferred on him/her by his/her University or any other university.

4. (1) Application for submitting the work shall be made to the Musajjil (Registrar) and shall be accompanied by (i) a list of the candidate's publications; (ii) a statement showing in what respect the candidate's investigations appear to him/her to advance the cause of his/her particular field of study; and (iii) a statement indicating if he/she had submitted the work to any other University for such a Degree giving the name of the University and the time of submission.

   (2) The Board of Studies concerned shall seek such advice, as it may deem necessary to satisfy itself that the conditions for submission of the work have been fulfilled by the applicant.

   (3) The application will then be considered by the Board of Studies concerned, and if approved the candidate shall be permitted to submit four copies of his/her work to the Musajjil (Registrar).

5. Every Work shall be referred to a panel of three Examiners, all of whom shall be External Examiners. In this respect the names of Examiners for Doctor of Literature/Doctor of Science shall be recommended by the respective Board of Studies.

6. The Examiners shall declare that the work submitted by the candidate is a distinguished and substantial contribution to learning and merits the award of the Degree of Doctor of Literature/Doctor of Science.

7. The candidate, whose work is approved by the Examiners shall not be allowed to re-submit his/her work for the Degree before five years from the date of the work has not been approved.
8. The Report of the Examiners shall be placed before the Board of Studies concerned, which shall recommend to the Majlis-I-Talimi (Academic Council) the award of the Degree to the candidate, if the examiners are unanimous in their recommendation.